

O.A.No.143/2011

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Dated: 08.04.2011.

Hon'ble Sri. Justice Alok Kumar Singh, Member (J)
Hon'ble Sri. D.C. Lakha, Member (A)

Sri A.K. Pandey, learned counsel for applicant.

From the side of the respondents a new Vakalatnama of Sri S.K. Singh has been filed, who is present also.

Learned counsel for applicant says that on account of certain typographical mistakes, he wants to withdraw this OA with permission to file fresh OA. It is ordered accordingly.

Member (A)

Member (J)

Amit/-

ok
copy of order
dated 11-4-2011
Bhupendra
13-4-2011